

भारत निर्वाचन आयोग Election Commission of India

निर्वाचन सदन NIRVACHAN SADAN अशोक रोड, नई दिल्ली-110001 ASHOKA ROAD, NEW DELHI-110001

No. ECI/PN/59/2024

Dated: 25th April, 2024

PRESS NOTE

Sub: Bye Election to the Telangana Legislative Council from Warangal-Khammam-Nalgonda Graduates' Constituency- reg.

There is a casual vacancy in the Telangana Legislative Council from Warangal-Khammam-Nalgonda Graduates' Constituency. The details of the vacancy are as follows:

Name of Member	Name of Constituency	Cause of vacancy	Term up to
Dr. Palla Rajeshwar Reddy	Warangal-Khammam- Nalgonda Graduates' Constituency	Resignation on 09.12.2023	29.03.2027

2. The Commission has decided to hold a bye-election to the Telangana Legislative Council from Warangal-Khammam-Nalgonda Graduates' Constituency to fill the above-mentioned vacancy as per the following schedule: -

S. No.	Events	Dates
1.	Issue of Notification	02 nd May, 2024 (Thursday)
2.	Last Date of making nominations	09th May, 2024 (Thursday)
3.	Scrutiny of nominations	10th May, 2024 (Friday)
4.	Last date for withdrawal of candidatures	
5.	Date of Poll	27th May, 2024 (Monday)
6.	Hours of Poll	08:00 am- 04:00 pm
7.	Counting of Votes	05th June, 2024 (Wednesday)
8.	Date before which election shall be completed	08th June, 2024 (Saturday)

3. The Model Code of Conduct concerning this election will come into force with immediate effect in the concerned Constituency. Please see the details on Commission's website under the link: https://old.eci.gov.in/files/file/4070-biennial-bye-elections-to-the-legislative-councils-from-council-constituencies-by-graduates%E2%80%99-and-teachers%E2%80%99-and-local-authorities%E2%80%99-constituencies-%E2%80%93-mcc-instructions-%E2%80%93-regarding/

Pat?

4. Broad Guidelines of Covid-19 issued by ECI, available at link https://www.eci.gov.in/eci-backend/public/api/download?url=LMAhAK6sOPBp%2FNFF0iRfXbEB1EVSLT41NNLRjYNJJP1
https://www.eci.gov.in/eci-backend/public/api/download?url=LMAhAK6sOPBp%2F

(PRAFULL AWASTHI) UNDER SECRETARY